SHRI PILOO MODY: A complaint has been made. You should take note of it and see that it does not happen again.

MR. SPEAKER: I have already said that.

SHRI SAMAR GUHA rose-

MR. SPEAKER: Mr. Samar Guha, have you sworn that you must get up every moment on any subject?

भी समर गुहः श्राष्ट्रयक्ष महोदय, श्राप ने सुना ही नही।

You told Mr. Vajpayee to write to you about the incident that took place yesterday. Earlier also, I drew your attention and wrote to you. You said that you would look into the matter. You have not informed me. Am I not to ask about that?

SHRI S. M BANERJEE (Kanpur): We have to send our papers before 10 O' Clock I send my servant who is staying with me....

SHRI ATAL BIHARI VAJPAYEE: Comrade.

श्रो एस० ए२० बनर्जीः उस से उन्होने पूटा-तुम गुजरात से यो नही स्राए?

He said, "These are Call Attention Notices"

उन्होते कहा - इस से हम को कोई साल्लुक नहीं। तुम गुजरात में तो नहीं आए ?

शब्यका महोदय: मजाक में कहा या ऐसे कहा?

श्री ज्योतिनंत्र बहु (डायमड हाबर)
यह डेहली पुलिस जो श्राप यहा डिप्लाय करते
है ये लोग ऐसा करते हैं। सेक्योरिटी स्टाफ
नहीं करना है। पुलिस करती है जो प्लेन
क्लोदड में होती है।

श्राध्यक्ष महोदय: गुजरात की तो में इतनी तारीफे करता आया कि बहुत भन्ने हैं, बहुत नान-वाबलट है और यह सभी अभी उन्होंने उसे गलत साबित कर दिया।

श्री एत॰ एम॰ बनर्जी: ग्रध्यक्ष महोदय, हम लोग जो श्रपने कागजात भेजते हैं किसी के हाथ क्यों कि हम लोग तो इतना दौड़ नहीं सकते तो उस मे उन के साथ ऐसा होता है। श्राप की गाड़ी जब श्राती है तो लोग सलास करते हैं नार हट जाते हैं नहीं तो उन के चेहरे देखे तो ऐसा मालूम होता है जैसे कसेंट्रेशन कैप्प यह हो.. (इंटर्ट्यस)

May I request you to fix a day exclusively for Mr. Samar Guha to speak?

MR. SPEAKER: I think, we will sit on a Sunday with only one Member, Mr. Samar Guha.

13.22 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND ANNUAL GENERAL ADMINISTRATION REPORT OF ANDAMAN AND NICOBAR ADMINISTRA-TION FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—
 - (i) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1973, published in Notification No. G.S.R. 195 in Gazette of India dated the 23rd February, 1974.

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- (ii) The India Police Service (Regulation of Semonty) Amendment Rules, 1972, published in Notification No GSR 196 in Gazette of India dated the 23rd February, 1974
- (iii) The Indran Administrative
 Service (Appointment by
 Competitive Examination)
 Amendment Regulations,
 1974 published in Notification No GSR 121(E) in
 Gazette of India dated the
 6th March, 1974
- (iv) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulaions, 1974, published in Noification No GSR 122(E) in Gazette of India dated the 6th March, 19°4 [Placed in Library See No LT-6388/74]
- (2) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1972-73 [Placed in Library See No LT-6389/74]

13 223 hrs

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL Sir, I have to report the following miessage received from the Secretary-Gene al of Rajya Sabha

I am directed to inform the I ik Sabha that the Rajya Sabha at its sitting held on Monday, the 11th March, 1974, adopted the following motion in regard to the Planta tions Labour (Amendment) Bill, 1973

That this House recommends to Low 'Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Plantations Labour (Amendment) Bill, 1973, in the vacancy caused by the resignation of Shri G Venkatswamy from the membership of the said Joint Committee, and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee"

2 I am to request that the concurrence of the Lok Sabha 111 the said motion, and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House'

13 23 hrs.

COMMITTEE ON PRIVATE MEM-BERS BILLS AND RESOLUTIONS

THIRTY SEVENTH REPORT

SHRI G G SWELL (Autonomous Districts) I beg to present the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FOURTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour) I beg to present the Hundred and fourth Report of the Public Accounts Committee on the action taken by Government on the recommendations contained in their Eightieth Report on Chapter II of the Report of the Comptroller and Auditor General of India for the year 1970-71—Central Government (Civil)—revenue Receipts, relating to Customs